

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. D.A. 1476 of 1997

Date of Order : 10.5.1999

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

NISHAPATI MONDAL

Vs.

UNION OF INDIA & ORS.
(C.L.W.)

For the applicant : None

For the respondents: None

ORDER

S.N. Mallick, V.C.

None appears for the applicant when the matter is called on. No affidavit of service filed.

2. The application is dismissed for default. No order is passed as to costs.

2 my 2002

(B.P. Singh)
Administrative Member


(S.N. Mallick)
Vice-Chairman

R.S.